

1/8.1.1997

The learned counsel for the applicant Shri S.K.Sinha is present. None for the respondents. W/s has not been filed on behalf of the respondents. Put up on 10.2.1997 for W/s.

MPS.

✓
(M.L.Paswan)
Registrar I/c

2/10.2.1997

None for the parties. W/s has not been filed so far. Put up on 6.3.1997 for filing W/s.

MPS.

S.P.Sinha
(S.P.Sinha)
Dy.Registrar I/c

3/6.3.1997

None for the parties. W/s has not yet been filed. Put up on 17.4.1997 for filing W/s as a last chance.

MPS.

S.P.Sinha
(S.P.Sinha)
Dy.Registrar I/c

4/17.4.1997

The learned counsel for the applicant is present. None for the respondents. W/s has not yet been filed though sufficient time was given therefore. In the circumstances, let it be listed before the Hon'ble Bench for direction on 12.5.1997

MPS.

S.P.Sinha
(S.P.Sinha)
Dy.Registrar I/c

5/12/05.97 Shri S.K.Singh, counsel for the applicant.

The learned Sr. Standing Counsel for the respondents prays for four weeks time to file W/S. Allowed. Rejoinder may be filed within two weeks thereafter.

List on 03.07-1997 for direction.

SKJ

(V.N.Mehrotra)
Vice-Chairman

6/03.07.97

Shri S.K.Singh, counsel for the applicant.

Shri J.N.Pandey, Sr. Standing Counsel for the respondents.

The learned Sr. Standing Counsel for the respondents prays for four weeks time to file reply. Rejoinder may be filed within two weeks thereafter.

List on 26.08.1997 for direction.

SKJ

(V.N.Mehrotra)
Vice-Chairman

7./ 26.8.97.

None for the applicant.

Shri J.N. Pandey, Sr. Standing Counsel for the respondents prays for two weeks further time to file W/S. Rejoinder Allowed. Rejoinder may be filed within two weeks thereafter. List it on 27.10.97 for direction.

/CBS/

(V.N. Mehrotra)
Vice-chairman

8./ 7.10.97.

Shri J.N. Pandey, Sr. Standing Counsel for the respondents is allowed one week further time to file W/S. Rejoinder may be filed within one week thereafter. List it on 9.12.97 for direction with the name of Shri J.N.Pandey as counsel for the respondents.

/CBS/

(V.N. Mehrotra)
Vice-chairman

9/09.12.97

The learned SSC prays for one week's time to file reply. Allowed. Rejoinder, if any, may be filed within two weeks thereafter.

List on 20.01.1998 for direction.

SKJ

(V.N.Mehrotra)
Vice-Chairman

rcd

10/20.01.98. Since Bench is not available today, case is adjourned to 18.03.1998 for direction.

SKJ

W.L.D.
(V.K.Srivastava)
By. Registrar

11. 18.3.98. W/S has been filed on behalf of the respondents.

Rejoinder, if any, may be filed within two week. List it on 5.5.98 for direction.

Rejoinder
half of
Respondent
No. I to 4
filed 10/20.01.98
N. Topno
25.3.98

12/05.05.98

Rejoinder not filed so far. Three weeks further time is allowed for the same. List on 21.07.98 for direction.

SKJ

W.L.D.
(L.R.K.Prasad)
Member (A)

W.L.D.
(V.N.Mehrotra)
Vice-Chairman

13/21.7.1998

Rejoinder not filed so far. Four weeks further time is allowed to file the same. List on 25.9.1998 for direction.

W.L.D.
(L.R.K.Prasad)
Member (A)

W.L.D.
(V.N.Mehrotra)
Vice-Chairman

14/25.09.98

*Shri S.K.Sinha, counsel for the applicant
Pleadings in the case are complete.
List on 14.12.1998 for admission into SMB.*

SKJ

W.L.D.
(L.R.K.Prasad)
Member (A)

W.L.D.
(V.N.Mehrotra)
Vice-Chairman

OA - 364/96

Memo of Appearance
filled by Me
Addl. S.C. 15./ 14.12.98. Shri S.P. Sinha, the counsel for the applicant
As the pleadings are complete in this case, list it

As the pleadings are complete in this case, list it on 22.2.99 for hearing before the Single Member Bench.

/CBS/

• (L.R.K. PRASAD)
MEMBER (A)

16/22.02.99 - List on 22.03.1999 for hearing.

5KJ

(L.R.K.Prasad)
Member (A)

17/22.3.1999

For want of time, let it be listed for hearing on 23.3.1999.

MPS 1

(S. Narayan)
Vice-Chairman

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18/23.03.99

Let the matter be listed on 24.03.1999 for bearing.

5.11

(S.Narayan)
• Vice-Chairman

19./ 24.3.99. On the request by the counsel for the applicant, hearing is adjourned to 14.4.99.

(CBS)

(S. NARAYAN)
VICE-CHAIRMAN

20/15.04.99

Shri S.K.Sinha, counsel for the applicant
Shri G.K.Agarwal, ASC for the respondents

Filed on 01.07.1999 for hearing

SKT

(L-Hming liana)
Member 9A)

(S.Narayan)
Vice-Chairman

21/1.7.99

On the request made on behalf of both the parties
list it for hearing on 2.7.99 .

AKJ

AKJ
(Lakshman Jha)
Member(J)

22
2.7.99

Please for the parties
List it for hearing on 16.8.99.

SKJ

SKJ
(Lakshman Jha)
Member(J)

23/16.08.99

For want of time, the hearing is adjourned
to 14.09.1999.

SKJ

helle
(L. Hming Liana)
Member (A)

Surya
(S. Narayan)
Vice-Chairman

24./ 14.9.99.

For want of time, list it on 4.11.99 for hearing.

/CBS/

helle
(L. HMINGLIANA)
MEMBER (A)

Surya
(S. NARAYAN)
VICE-CHAIRMAN

25./ 4.11.99.

For want of time, list it on 13.12.99 for hearing.

/CBS/

helle
(L. HMINGLIANA)
MEMBER (A)

Surya
(S. NARAYAN)
VICE-CHAIRMAN

26/13.12.1999

For want of time, list it for hearing
on 21.1.2000.

MRS.

(L. Hmingliana)
Member (A)

(S. Narayan)
Vice-Chairman

27/21.1.2000 Shri S.K.Sinha, counsel for the applicant.
None for the respondents.

List it for hearing on 21.2.2000 within
first five cases as it relates to compassionate
appointment.

MRS.

(Lakshman Jha)
Member (J)

(L.R.K. Prasad)
Member (A)

28/21.2.2000 Sh. S.K.Sinha, counsel for the applicant.
None for the respondents.

Let it be listed for hearing on 7.3.2000. ~~xx~~
~~xx~~ within first-five cases. If nobody appears
on behalf of respondents on that date, this OA will
be disposed of on the basis of materials on record.

AKJ

(L.JHA)
MEMBER (J)

(L.R.K. PRASAD)
MEMBER (A)

29/7.3.2000 None for the parties.

List it for hearing on 4.4.2000.

AKJ

(L.JHA)
MEMBER (J)

(L.R.K. PRASAD)
MEMBER (A)

41/27.9.2001 None for the parties,

List it for hearing on 11.12.2001.

SKS

Ans
(L. Hmingliana)/M(A) (Lakshman Jha)/M(J)

42

11.12.01

GM

The item is called out. No-one appears for the applicant. Shri G.K.Agrawal, learned Additional Standing Counsel appears for the official respondents. The matter is of the year 1996. By looking into the previous order sheets, it also transpires that on several occasions no-one had cared to appear on behalf of the applicant. Any way, by way of last chance, let it be listed on 24.12.2001 and if on that date no-one appears for the applicant, it may be presumed that the applicant has perhaps lost interest in pursuing the matter and in that light necessary orders shall be passed.

Ans
(L.R.K. Prasad)

M(A)

Ans
(B.N.Singh Neelam)
V.C.

43/24.12.2001 : None for the applicant.

Mr. G.K.Agarwal, ASC for the respondents.

No-one appears for the applicant again. *Ans*

Ans Pursuant to the order dated, 11.12.2001, this

O.A. is dismissed for default. The M.A.No.172 of 1996 also stands disposed of.

skj

Ans
(L. Hmingliana)/M(A)

30/4.4.2000 None for the parties.

List it for hearing on 3.5.2000

AKJ

(L.HMINGLIANA)
MEMBER(A)

LSR
(L.JHA)
MEMBER(J)

31/3.5.2000 Sh. S.K.Sinha, counsel for the applicant.

None for the respondents.

List it for hearing on 4.7.2000 with
1-5 cases, as it is compassionate appointment
case.

AKJ

(L.HMINGLIANA)
MEMBER(A)

LSR
(L.JHA)
MEMBER(J)

32/04.07.2000 : None appears on behalf of the applicant.

Shri G.K.Agarwal, ASC for the respondents.

Let it be listed on 04.09.2000 for hearing.

skj

skj (L.R.K.Prasad)/M(A)

S.N. (S.Narayan)/V.C.

33

4.9.2000

CM

List it for hearing on 27.9.2000.

(L.Hmigliana)
M(A)

LSR
(L.Jha)
M(J)

34./ 27.9.2000.

For want of time, hearing is adjourned to 23.11.2000.

/CBS/

(L.HMINGLIANA)
MEMBER (A)

S.N.
(S. NARAYAN)
VICE-CHAIRMAN

35/23.11.2000 For want of D.B., list it for hearing
on 10.1.2001.

MPS.

(L. R. K. Prasad)
Member (A)

36/10.01.2001 For want of time, list it for hearing
on 30.01.2001.

SRK/

(L. Hmingliana)
Member (A)

(L. Jha)
Member (J)

37/30.01.2001 For want of time, hearing is adjourned to
5.3.2001.

SRK/

(L. HMINGLIANA)/M(A)

(L. JHA)/M(J)

38/5.3.2001 For want of D.B., list it for hearing
on 20.4.2001.

MPS.

(L. Hmingliana)/M(A)

39/20.04.2001 Shri S.K. Sinha, counsel for the applicant.
None for the respondents.

As a last chance, list it for hearing on 20.07.2001.

SRK/

(L. HMINGLIANA)/M(A)

(L. JHA)/M(J)

40/20.7.2001 For want of D.B., list it on 27.9.2001
for hearing.

SKS

(L. Hmingliana)/M(A)